

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP/MP/ 223 of 2019 [CP 88 of 2018] With  
IA 95 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021**

**Name of the Company:**

Vinay Kumar Gupta  
V/s  
Visharad Formulations Pvt Ltd & Ors

**Section:**

241-242 of the Companies Act, 2013/424(h) of Co.Act 2013 r.w 11 of NCLT  
rules 2016

**ORDER**

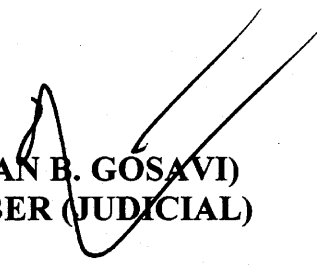
Learned Counsel Mr. Partho Bhattacharya appeared for the Petitioner.

No one appeared for the Respondent.

Pleadings are complete.

Matter stands adjourned to 18.02.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 8th day of January, 2021